

(b) whether the Administration of the Union Territory of Goa has sent any proposal to the Union Government for increasing the strength;

(c) whether any report on the performance of the police and the flaws in their handling of language agitation in Goa has been prepared by his Ministry;

(d) the efforts, if any, that Government propose to make to modernise the force in Goa; and

(e) whether Government propose to provide the Goa Police with helicopters for aerial monitoring of law and order situation ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHINTAMANI PANIGRAHI) : (a) and (b) : Keeping in view the inadequacy of the police Force in Goa, additional posts are being sanctioned to Goa Police with effect from the next financial year.

(c) No, Sir, The agitation was handled to the best of ability of the Goa Police and situation was swiftly brought under control with reinforcement by para-military forces.

(d) Modernisation of Police is a continuous process.

(e) No, Sir.

#### French entry into L.C.A. Project

564. SHRI SATYENDRA NARAYAN SINHA :

SHRI JITENDRA PRASADA :

Will the Minister of DEFENCE be pleased to state :

(a) whether entry of French into the Light Combat Aircraft (LCA) project is likely to reduce indigenous content of the LCA; and

(b) if so, the reasons for Government choosing French help after the Aeronautical Development Agency had agreed with the earlier proposal to build the LCA with West German consultancy and import of only those technologies not available with us ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT IN THE MINISTRY OF DEFENCE : (SHRI ARUN SINGH) : (a) Decision regarding the choice of consultants for the LCA programme has not yet been taken. Irrespective of the choice of consultants, the indigenous content of the LCA will remain the same.

(b) Does not arise.

#### Extradition treaty with U. K.

565. SHRI ARIF MOHAMMAD KHAN : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether any progress has been made so far in the matter of signing an extradition treaty between India and U.K.; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH) : (a) and (b) Experts of India and U. K. have met on four occasions since January 1986 to arrive at appropriate legal arrangements to deal with anti-Indian terrorist and extremist activity in the U. K. The proposed Extradition Treaty is one part of such arrangements. Although there has been some narrowing of differences between the two Governments on the provisions in such a Treaty, we have not yet been able to reach agreement.

#### Approval to new hotel projects

566. SHRI H. N. NANJE GOWDA : Will the Minister of TOURISM be pleased to state :

(a) how many hotel projects have been approved by his Ministry to tide over the acute shortage of hotel accommodation in the country;

(b) the total number of hotels likely to be completed during the current financial year;

(c) to what extent setting up of these hotels will ease the position; and

(d) the time schedule for completing the remaining hotels ?

**THE MINISTER OF TOURISM (MUFTI MOHD. SYED) :** (a) The Ministry of Tourism has approved 238 hotel projects from the point of view of their suitability for tourists.

(b) On the basis of progress reports received in the Ministry and other available indications, about 80 hotel projects are likely to be completed during 1987-88.

(c) The completion of these hotel projects is likely to provide about 7,500 rooms which will go a long way in easing the existing pressure on hotel accommodation in the country.

(d) The remaining hotel projects are expected to be progressively completed during the following two years.

#### **Water sport in Kerala**

**567. SHRI MULLAPPALLY RAMACHANDRAN :** Will the Minister of TOURISM be pleased to state :

(a) whether Government are considering any proposal for development of Water Sports in any of the tourist centres in the State of Kerala; and

(b) if so, the details thereon ?

**THE MINISTER OF TOURISM (MUFTI MOHD. SYED) :** (a) and (b) There is a scheme for development of Water Sports at Kovalam for which Central Ministry of Tourism has sanctioned

assistance of Rs. 17.31 lakhs. There are also proposals for introduction of Water Sports at Malampuzha and development of beach resort at Kappad. The State Government of Kerala has also got plans to introduce water sports at Veli and Pathiramanal.

#### **Search for location in Indian Ocean for nuclear testing facility by France**

**568. SHRI BRAJAMOHAN MOHANTY :** Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Union Government are aware that the Government of France are searching for a location in Indian Ocean for nuclear testing facility;

(b) whether the Kerguelen island in Indian Ocean is being considered for the same;

(c) if so, the reaction of Government thereto; and

(d) whether Non-aligned Movement has reacted against such a move ?

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH) :** (a) and (b) Government have seen reports in this regard.

(c) Government of India are opposed to the military presence in the Indian Ocean region of any non-littoral State.

(d) No, Sir.

#### **Plan to expand hotel industry**

**569. DR. KRUPASINDHU BHOI :** Will the Minister of TOURISM be pleased to state :

(a) whether a crash plan to expand the country's hotel industry to enable it to receive the targeted 2.5 million tourists by 1990 has been worked out;